

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **12.06.2026** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 289/2026 For Direction IA No. 813/2026 For Condone Delay IA No. 814/2026 For Urgent Listing IA No. 815/2026	The Regional Provident Fund Commissioner Vs Raju Palanilkunnathil Kesavan, Liquidator, Agasti and Associates & Anr.	Mr. R Vishnu	
2.	Comp App (AT) (CH) (Ins) No. 290/2026 For Urgent Listing IA No. 817/2026 For Stay IA No. 818/2026 For Condone Delay IA No. 819/2026	The Regional Provident Fund Commissioner-II, rep by Regional Office Vs Attukal Devi Institute of Medical Sciences Ltd & Anr.	Mr. R Vishnu	
3.	Comp App (AT) (CH) No. 57/2026 For Injunction IA No. 792/2026 For Exemption IA No. 793/2026 For Stay IA No. 794/2026	Ganesh Patwari & 6 Ors Vs Starlite Global Enterprises (India) Ltd & Anr.	Mr. S Vedhavel	Ms. Nishitha B For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 291/2026 For Stay IA No. 820/2026 For Exemption IA No. 821/2026 (With Defects)	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr.	Mr. P Kamalhasan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 134/2026 (For Condone Delay) in Comp App (AT) (CH) No. 08/2026	Bhawarlal Bhagrajji & 4 Ors. Vs Jindutt Safe Vaults Pvt Ltd & 5 Ors.	Mr. Srenik S Jain	Dr. Abhishek Murali, CA - R1
6.	Comp App (AT) (CH) (Ins) No. 267/2025 For Stay IA No. 767/2025	RK Distilleries Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1
7.	Comp App (AT) (CH) (Ins) No. 268/2025	BRK Spirits Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1
8.	Comp App (AT) (CH) (Ins) No. 269/2025	Single Malt Spirits India Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1
9.	Comp App (AT) (CH) (Ins) No. 270/2025	GSB and Co. LLP Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1
10.	IA No. 816/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 359/2025 For Additional Docs IA No. 1075/2025 For Exemption IA No. 1076/2025	Mahalakshmi Enterprises Vs Nadhi Bio Products Pvt Ltd, Rep by its RP, Srinivasa Rao Ravinuthala	Mr. VVSN Raju	Mr. Shabbeer Ahmed
11.	IA No. 623/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 221/2026 For Exemption IA No. 621/2026 For Stay IA No. 622/2026 For Additional Docs. IA No. 624/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan RP of Sovereign Industries Ltd & 4 Ors.	Ms. Priyanka Varma	

12.	IA No. 673/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 237/2026 For Stay IA No. 674/2026	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 4 Ors	Mr. AS Vishwajith	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
14.	Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr. R Imayavaramban	Mr. Nityavendhan K Ms. Mily Ghoshal R2
15.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabeer Ahmed R3
16.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd & Anr	Ms. Vindhya Vasini	Mr. Y Suryanarayana R1 Mr. Shabbeer Ahmed R2
17.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. S Vivekananda
18.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt Ltd Vs The Registrar of Companies & 2 Ors	Ms. Renuka Parameswari R	Mr. Prithvi Raj JS R2 R3
19.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2

20.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Ltd Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal R1
21.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
22.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
23.	Comp App (AT) (CH) No. 102/2025 For Stay IA No. 1114/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Ms. Geeta Battula R1 Mr. Kaushik Narayanan R2 Ms. S Indumathi R5-R7
24.	Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. P Elayarajkumar	Ms. Khushboo Sharma
25.	Comp App (AT) (CH) (Ins) No. 339/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by its RP Sreenivasa Rao Ravinuthala & 2 Ors	Mr. Ramesh Kumar Chopra	Mr. Shabbeer Ahmed R1
26.	Comp App (AT) (CH) (Ins) No. 506/2025 For Exemption IA No. 1421/2025 For Stay IA No. 1422/2025	RK Distilleries (P) Ltd Vs Sreenivasa Rao Ravinuthala, RP of Nadhi Bio Products Pvt Ltd & 2 Ors.	Mr. Jerin Asher Sojan	Mr. Shabbeer Ahmed R2 Mr. Vinay Kumar Puppali R3
27.	Comp App (AT) (CH) (Ins) No. 120/2026 For Stay IA No. 376/2026 For Additional Docs. IA No. 378/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd. & Anr. WITH	Ms. Priyanka Varma	Mr. Satvik Upadhya R2
28.	Comp App (AT) (CH) (Ins) No. 126/2026 For Stay IA No. 387/2026 For Exemption IA No. 388/2026	Ritesh Mahajan RP, Sovereign Industries Limited Vs Shri Dutt India Pvt Ltd & 2 Ors. WITH	Mr. Akhil Bhansali	Mr. Satvik Upadhya R3
29.	Comp App (AT) (CH) (Ins) No. 140/2026 For Stay IA No. 422/2026 (With Defects)	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 2 Ors	Mr. AS Vishwajith	Mr. Satvik Upadhya R3

30.	Comp App (AT) (CH) (Ins) No. 135/2026 For Exemption IA No. 409/2026 For Stay IA No. 410/2026	Ritesh Mahajan RP of Sovereign Industries Ltd Vs The Ugar Sugar Works Ltd & 3 Ors.	Mr. Akhil Bhansali	Mr. Satvik Upadhya R1
31.	Comp App (AT) (CH) (Ins) No. 136/2026 For Exemption IA No. 411/2026 For Stay IA No. 412/2026	Ritesh Mahajan RP of Sovereign Industries Ltd Vs Terdal Urban Souharda Co-Operative Society Ltd & 5 Ors.	Mr. Akhil Bhansali	Mr. Ankur Goel R1
32.	Comp App (AT) (CH) (Ins) No. 405/2025	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors	Mr. Adarsh Subramanian	Mr. VVSN Raju R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7
33.	Comp App (AT) (CH) (Ins) No. 550/2025 For Stay IA No. 1543/2025	Sridhar Cherukuri Vs Bank of Maharashtra & 2 Ors.	Mr. K Mohit Kumar	Mr. T Ravichandran R1
34.	Comp App (AT) (CH) (Ins) No. 29/2026 For Stay IA No. 67/2026 For Direction IA No. 68/2026	N Padmanabhan Erst. Director of RRP Housing Pvt Ltd & Anr. Vs G Murali (Representative of Home Buyers) & Anr.	Mr. Sam Jayaraj Hosuton	
35.	Comp App (AT) (CH) (Ins) No. 66/2026 For Stay IA No. 162/2026 For Exemption IA No. 163/2026	Assistant Provident Fund Commissioner, Employees' Provident Fund Organization Vs Chinnam Poorna Chandra Rao Liquidator of Victory Electricals Limited	Mr. MS Viswanathan	
36.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
37.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
38.	Comp App (AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1

39.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
40.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
41.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
42.	Comp App (AT) (CH) (Ins) No. 171/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 2 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2
43.	Comp App (AT) (CH) (Ins) No. 172/2026 Interim Injunction IA No. 508/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2
44.	Comp App (AT) (CH) (Ins) No. 173/2026 Interim Injunction IA No. 509/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 3 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2
45.	Comp App (AT) (CH) (Ins) No. 176/2026 Interim Injunction IA No. 522/2026	Nithyanantham Ramachandran Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2
46.	Comp App (AT) (CH) (Ins) No. 185/2026 For Stay IA No. 540/2026 For Exemption IA No. 541/2026 (With Defects)	Cholamandalam Investment and Finance Company Ltd Vs Nithiyannantham Ramachandran C, Liquidator of Srivatsa International Pvt Ltd & 2 Ors.	Mr. Kishore Balasubramaniam	

47.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	
48.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	
49.	Comp App (AT) (CH) (Ins) No. 200/2026	Ayra Consortium (Prospective Resolution Applicant) Vs TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd	Mr. Bilal Ali	Mr. R Sivaraman

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd & 2 Ors	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
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- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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